

1	2	3
17.	Orissa	216.42
18.	Punjab	200.00
19.	Rajasthan	442.29
20.	Sikkim	16.00
21.	Tamilnadu	389.59
22.	Tripura	25.00
23.	Uttar Pradesh	748.74
24.	West Bengal	435.16
Total		5129.56

**Promotion of Tourism in Gujarat**

2768. SHRI JAYSINHJI CHAUHAN :  
SHRI HARIBHAI CHAUDHARY :  
SHRI MAHESH KANODIA :

Will the Minister of TOURISM be pleased to state :

(a) the details of proposals sent by the Government of Gujarat for the development of tourism projects in the State;

(b) the amount allocated therefor, project-wise;

(c) the number of projects sanctioned for Gujarat to promote tourism during the Eighth Five Year Plan;

(d) the names of the places where these projects were likely to be implemented;

(e) the names of projects implemented and the projects completed so far and details of the amount spent on each of these projects; and

(f) the time by which the remaining projects are likely to be completed?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA):  
(a) and (b) During 1997-98 following projects have been received and sanctioned. The details of amount allocated, as under :

		(Rs. in lakhs)
1.	Tourist Complex at Nalsorovar	38.63
2.	Tourist reception centre, Bhuj	18.78
3.	Wayside amenities, Adeshar	17.80
4.	Tourist facilities at Dholavira	19.95
5.	Cafeteria at Patan Rani-ki-Vav	12.98
6.	Navratri festival	2.00
7.	Kite festival	2.00
Total		111.84

(c) and (d) During the Eighth Five Year Plan 25 projects have been sanctioned for promotion of tourism in Gujarat. The name of the places and the projects are given in the enclosed Statement.

(e) The following 9 projects have been implemented and completed :

		(Rs. in lakhs)
1.	Camping equipment for Tarnetar	15.90
2.	Two units of Spirit Type Land-Sailing Yatch	4.48
3.	Navratri Festival	1.85
4.	Tarnetar Fair	2.69
5.	Publicity Support	5.00
6.	Assistance for Brochure on Royal Orient Express	5.00
7.	Tarnetar Festival	1.69
8.	Assistance for Kutch Festival	3.52
9.	Assistance for Production of publicity material	4.46

(f) Remaining 16 projects are under various stages of implementation.

**Statement**

*Project/Schemes sanctioned to the State of Gujarat*

Sl. No.	Name of the project/scheme	Year	Amt. sancd. (Rs. in Lakhs)
1	2	3	4
1.	Camping equipment for Tarnetar	1992-93	15.90
2.	Publicity Support	1992-93	5.00
3.	Tourist Complex at Nalsarovar	1993-94	19.68
4.	Cafeteria at Porbandar	1993-94	14.60
5.	Two units of Spirit type land sailing Yatch.	1993-94	4.48
6.	Navratri Festival	1993-94	1.85
7.	Tarnetar Fair	1993-94	2.69
8.	Publicity Support	1993-94	5.00
9.	Purchase of Water Sports equipment Gujarat	1993-94	10.00
10.	Tourist Lodge at Kuda (Bhavnagar Dist.)	1994-95	14.50

1	2	3	4
11.	Assistance for Brochure on Royal Orient Express	1994-95	5.00
12.	Tarnetar Festival	1994-95	1.69
13.	Assistance for Kutch Festival	1995-96	3.52
14.	Assistance for production of publicity material	1995-96	4.46
15.	Floodlighting of Dwarkadheesh Temple at Dwarka	1996-97	8.21
16.	Refurbishment of monument, Stepwell at Adalaj	1996-97	8.32
17.	Public conveniences at Ambaji	1996-97	8.78
18.	Floodlighting of Lakhota Palace, Jamnagar	1996-97	8.76
19.	Tourist Reception Centre at Junagadh	1996-97	12.18
20.	Tourist Reception Centre at Porbandar	1996-97	12.18
21.	Public conveniences at Upakot, Junagadh	1996-97	8.78
22.	Publicity support	1996-97	10.00
23.	Navratri festival	1996-97	4.00
24.	Somnath festival	1996-97	0.50
25.	Tarnetar festival	1996-97	0.50

#### Performance of PSUs

2769. SHRI CHAMAN LAL GUPTA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of major and medium scale public sector units in each State alongwith the capital investment and number of employees working therein;

(b) the number of units running in profit or loss during each of the last three years;

(c) whether about four years back the then Industries Minister during his visit to Jammu had promised to establish some medium scale industrial units in public sector in Jammu;

(d) if so, the details thereof; and

(e) the steps taken/being taken by the Government in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) A list of Central PSUs in States/Union

Territories as per their registered offices as on 31.3.97 is given in Appendix III (pages S-230 to S-236) of Volume-I of the Public Enterprises Survey, 1996-97 which has been laid in Parliament on 8.6.98. The information regarding state-wise capital investment in terms of Gross Block and the number of employees is given in Table 1.25 (page 34) of Volume-I of the Public Enterprises Survey, 1996-97.

(b) The number of PSUs running in profit or loss during each of the last three years are given below :

No. of PSUs running in	1994-95	1995-96	1996-97
(i) Profit	130	132	129
(ii) Loss	109	102	104
(iii) No profit or loss	2	5	3
<b>Total No. of operating PSUs</b>	<b>241</b>	<b>239</b>	<b>236</b>

(c) No, Sir.

(d) and (e) Does not arise.

#### Licence for Crackers

2770. DR. BIZAY SONKAR SHASTRI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Controller of Explosives have issued permanent wholesale licences to sell crackers throughout the country;

(b) if so, the details thereof alongwith the terms and conditions of the licences including the licensed capacity to store crackers etc;

(c) whether the manufacturers of crackers despatch more quantity than licensed capacity of the dealers and whether the Controller of Explosives enquired into the matter;

(d) if so, the details thereof;

(e) the number of inspections carried out by the Controller of Explosives in the country during the last three years and the number of dealers found violating the terms of licence; and

(f) action proposed to be taken by the Government against the manufacturers and dealers who violate the terms and conditions of the licence?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) Controller of Explosives of the Department of Explosives is empowered to issue licences under the Explosives Rules, 1983, for possession, sale and manufacture of fireworks upto 1000 kgs. of Class 7, Division 2, Sub-division 1, and 100 kgs. of Class 7, Division 2, Sub-division 2 throughout the country.